

MR. DEPUTY-SPEAKER: Subject to correction, the result\* of the Division is:

AYES—110.

NOES—40

*The Motion was adopted*

*(Interruptions)*

SHRI JYOTIRMOY BOSU: They have collected Rs. 36 crores but we have got 40 votes.

*(Interruptions)*

[Shri George Fernandes and some other hon. Members then left the House.]

SHRI R. VENKATARAMAN: Sir, I introduce\*\* the Bill.

16.12 hrs.

STATEMENT RE. SPECIAL BEARER BONDS (IMMUNITIES AND EXEMPTIONS) ORDINANCE, 1981

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): Sir I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Special Bearer Bonds (Immunities and Exemptions) Ordinance, 1981.

\*The following Members also recorded their votes.

\*\*Introduced with the recommendation of President.

AYES: Dr. Krupasindha Bhai Sarvashree Bheekhabhai, Shiv Prasad Shau, Maldevji M. Odadra, Prof. Nirmala Kumari Shaktawat and Shri Virda Ram Phulwariya.

NOES: Shri Dhanik Lal Mandal.

16.13 hrs.

[SHRI SOMNATH CHATTERJEE in the Chair.]

MATTER UNER RULE 377—Contd.

(ii) PROGRAMME FOR IMPROVEMENT IN THE FIELD OF GAMES AND SPORTS.

SHRI RASABEHARI BEHERA (Kalahandi): Sir, in the field of games and sports, India is lagging behind International standards. Besides, to introduce discipline in life and to improve physical and mental condition of our young boys and girls the nation should adopt a Sports Policy which will touch the common people, both urban and rural areas and inspire our younger generation to a new vision of life.

With that end in view I urge upon the Union Government to do an organised time-bound result oriented effective follow-up programme which has to be drawn up through the National Olympic Association and its State branches. Sports and games can improve through a systematic, sustained and seriousness with scientific system with a stipulated scheme.

The Central Government should start a physical education movement throughout the country and step up the pace of allied programme for inculcating a spirit of determination and will-power of the generations to come.

The overall expenditure for sports activities in the country does not workout even to 'six paise' per head. We have not been able to involve every healthy person of the country in games and sports. Eighty per cent of our people in the country belong

[Shri Rasabehari Behera]

to rural areas. What is the most relevant thing to the growth of sports is the need for bringing the large mass of rural population on the national mainstream. Organisation of sports and competitions at the Taluk and District level will have to be supplemented with a sincere effort to provide the necessary infrastructure like properly marked playing arenas or small utilisation sports complex (STADIA) supply of equipment for athletics, gymnastics and other sports materials which would generate enthusiasm of our people for the games and sports.

(iii) USE OF POWER ALCOHOL AS A SUBSTITUTE FOR DIESEL OIL FOR TRANSPORT VEHICLES.

SHRI P. RAJAGOPAL NAIDU (Chittoor): We are importing crude and diesel oil to an extent of Rs. 3,000 crores per annum which is becoming a great burden upon our economy.

It is learnt that in Brazil and other countries they are using power alcohol instead of diesel oil for transport vehicles. When I wanted to know from our Government during 1978-79 about our capacity of producing power alcohol they have said that we are having the technical know-how and capability to produce power alcohol.

We are having enough of molasses in our country and we can very easily manufacture power alcohol by using the existing sugar factories with slight modifications. If we can produce power alcohol, then, it is quite easy for us to reduce the import of diesel oil and we will be able to balance the payment position of the foreign trade.

Now it is published in the Press that sunflower oil can be used instead of diesel oil. We can utilise this process also to replace the use of diesel oil.

Our Government has to step up the research to find out whether the other edible oils can be used instead of diesel oil and methane can be extracted from some category of leaves to replace diesel oil.

(iv) NEED TO GEAR-UP PUBLIC DISTRIBUTION SYSTEM IN RAJASTHAN.

श्री वृद्धि चन्द्र जैन (बाड़मेर) : सभापति महोदय, मैं नियम 377 के अन्तर्गत निम्न वक्तव्य सदन के सम्मुख प्रस्तुत करता हूँ :—

“देश में सार्वजनिक वितरण प्रणाली को जिस प्रकार मजबूत करना चाहिये मजबूत नहीं किया जा रहा है। राजस्थान प्रान्त में सार्वजनिक वितरण प्रणाली टूटने की स्थिति में आ गई है। ग्रामीण क्षेत्रों में सस्ते अनाज की दुकानों में गेहूँ उपलब्ध नहीं हो रहा है। राज्य में जो चावल भेजा गया है वह बहुत ही न्यूनतम क्वालिटी का है और बहुत ही महंगा है। गेहूँ के भाव 225 रुपये से लेकर 250 रुपये क्विंटल तक बढ़ गये हैं। राज्य में चीनी ग्रामीण क्षेत्रों में दो-दो माह तक और कहीं-कहीं तीन माह तक नहीं पहुंचती और राज्य को जनसंख्या के आधार पर पूरा कोटा नहीं मिलने से ग्रामीणों को 300 ग्राम से 400 ग्राम तक चीनी मिलती है। इसके अलावा और कोई आवश्यक वस्तुओं के बारे में सार्वजनिक वितरण प्रणाली स्थापित नहीं की गई है।

सार्वजनिक वितरण प्रणाली के ठीक प्रकार से क्रियान्वित न होने से ग्रामीण जनता में असंतोष है। यह प्रश्न अबिलम्ब लोक महत्व का है।

(v) REPAIR OF FAULTY TELEPHONE LINES BETWEEN BARUIPUR OTHER AREAS OF WEST BENGAL.

SHRI MUKUNDA MANDAL (Mathurapur): Mr. Chairman Sir, the people of Baruiপুর of West Bengal are facing hardship in contacting